

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No :  
Petition No : CP(IB)/52(CHE)/2023  
Name of Petitioner : R Krishnamoorthy  
& Vs  
Name of Respondent : CP Engineering India Pvt Ltd  
Section : 9 Rule 6 of IBC, 2016

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**ORDER**

Present: Mr. P.Elayarajkumar, Ld. Counsel for Applicant.  
Mr. Ashiln Kristo, Ld. Counsel for Respondent.

File received from Court No.2.

Pleadings are complete.

List the Petition for hearing on **05.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**